

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Scrutiny List From 09-07-2021 To 09-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	739/2021	SANJAY KUMAR PAUL @ SANJAY PAUL	SHIBAJI KUMAR DAS	30-07-2021	THE PETITION IS ILLEGIBLE. ORDER DATE, CONTACT NO, MAIL ID ETC. IS OBSCURE.
2	CRM	740/2021	SAJAL MANDAL @ SAJAL MONDAL	MADHUSHRI DUTTA	30-07-2021	1. PS CASE NO- 75/2021 DT- 14-06-2021 IS MISSING 2.LOWER CASE ORDER DT. 25-06-2021 DOES NOT MATCH WITH ANNEXURE P -1
3	CRM	743/2021	RAJESH SARKAR	HILLOL SAHA PODDER	30-07-2021	CASE NO OF LOWER COURT ORDER DT- 22.03.2021 IS ILLEGIBLE
4	WPA	1109/2021	BIMAN DAS	SUNIL KUMAR SARKAR	30-07-2021	IMPROPER ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING) AT PAGE NO 2
5	WPA	1110/2021	SUBHASH CHAND NEGI	AJAY SINGHAL	30-07-2021	1. ADVOCATE WELFARE LOGO IS MISSING IN VAKALATNAMA 2.PRESENTATION FORM IS INCORRECT. PLEASE COMPLY WITH NOTIFICATION NO, 1277-G DATED 16.04.2021 3. UNDERTAKING FOR DEPOSIT COURT FEES, STAMP, PUNCH IS MISSING

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